

GOVERNMENT OF INDIA  
MINISTRY OF SHIPPING  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 2143**  
TO BE ANSWERED ON 4<sup>th</sup> JULY, 2019

**MECHANISM FOR IMPLEMENTATION OF PORT DEVELOPMENT PROJECTS**

2143. DR. MANOJ RAJORIA:

Will the Minister of SHIPPING be pleased to state:

पोत परिवहन मंत्री

- (a) whether the Government has evolved a mechanism to supervise the implementation of various port development projects of the country;
- (b) if so, the details thereof;
- (c) whether there is any delay in the implementation of these projects;
- (d) if so, the details of the cost and time overrun; and
- (e) the measures taken by the Government to complete the projects in a time bound manner?

**ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR SHIPPING  
(SHRI MANSUKH MANDAVIYA)

(a)to(e) Expansion, modernization and upgradation of Major Ports in the country is an ongoing process to keep the ports abreast with new technologies and also to promote trade and cargo. This is done through various infrastructure projects conceived by the ports. Most of these projects, after award are executed as per the relevant contractual timelines. These projects are monitored regularly at various levels in the concerned organisations as well as in the Ministry to ensure timely completion of the projects. However, a few projects could not progress as per the contractual timelines for various reasons like delays in environment clearance, non-fulfillment of the conditions precedent, lack of funds with the concessionaire etc. Major Ports send a status report on Projects to be awarded and Projects to be completed every month to the Ministry, which is reviewed on a monthly basis.

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